

OPEN COURT
Central Administrative Tribunal, Allahabad Bench,
Allahabad

Original Application No.330/01282/2014

This the 14th day of September, 2018

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Juliaus Prasad Wilshan son of Sri Jagdish Prasad Wilshan r/o Mohalla Nagla Masjid Line Par Tundala, District Firozabad and 13 others

Applicants

By Advocate: Sri Devendra Kumar Mishra

Versus

1. Union of India through Chairman Railway Board, Rail Bhawan, New Delhi-110001.
2. General Manager, North Central Railway, G.M. Office, Subedarganj, Allahabad, Uttar Pradesh.
3. Divisional Railway Manager, DRM Office, Nawab Yusuf Road, North Central Railway, Allahabad.
4. Senior Divisional Commercial Manager, DRM Office, Nawab Yusuf Road, North Central Railway, Allahabad.
5. M/s Railway Sahakari Shram Sambida Samiti, Tundala Ltd.-Forozabad through its Secretary Sri Afsar Ali.
6. Assistant Labour Commissioner, Lucknow/ Regional Labour Commissioner(Control), Kendriya Bhawan, Floor No. 8, Hall No.2, Aliganj, Lucknow.

Respondents

By Advocate: Sri P.K. Pandey

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Heard learned counsel for parties.

2. Learned counsel for applicants has moved Misc. Application No. 330/01840/ 2018 for withdrawal of Original Application. Learned counsel for respondents has no objection. Accordingly, M.A. No. 330/01840/2018 is allowed. O.A. is dismissed as withdrawn. No order as to costs.

(JUSTICE BHARAT BHUSHAN)
MEMBER (J)

HLS/-

